

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
CHENNAI BENCH

Company Appeal (AT) (CH) No. 05 of 2021

IN THE MATTER OF:

Sridhar Vasireddy & Ors.

...Appellants

Versus

Oyster Medisafe Private Limited

...Respondent

Present:

For Appellants: Mr. D. V. K. Phanindra, Advocate.

For Respondent: Mr. A. S. Chandhiok, Sr. Advocate with Mr. NPS Chawla, Mr. Surekh Kant Baxy, Mr. Venkad, Ms. Sweta Kakkad, Advocates.

Ms. Priya Agarwal and Mr. B. Barun, Advocates.

ORDER
(Through Virtual Mode)

22.02.2021: Mr. D. V. K. Phanindra, Advocate representing the Appellant submits that in view of the subsequent developments this appeal does not survive for consideration and he has instructions to withdraw the same. The appeal is accordingly dismissed as withdrawn.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Venugopal M.]
Member (Judicial)

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